

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/13/2016
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) R. Parthasarathy
Abhinav Parthasarathy Counsel for R2 & R3 B. Abhinav
2) Cibi Vishnu
Sai Vihari Counsel for R4 Jai V L

ORDER

No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that due to some difficulty, the Petitioner has not been able to cause appearance in the matter. The matter is adjourned. Put up for final submission on 13.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)